ultimately prevails. These that are talking of this are the people who have a vested interest of remaining in Delhi and are upset lest they should be sent out of Delhi. The FCI and NFL have 8 functional Directors. I will give through you to the hon. Member,, a small survey. A fertilizer plant costing Rs. 227 crores has today a General Manager who does not have a penny worth Of power. He has to report for everything to one of the Financial Directors and the fellow has got to report to the cheif of the FCI before he can take a small decision. What we are trying to do is to have these eight gentlemen used fully, four companies, 2 each, make the General Managers more responsible and give them more power, for power and res-ponsiblity must go together. Power in the hands of the Directors here and responsibilty in the hands of a General Manager for producing more, will not do.

Thirdly, his idea is that the Head Office will cost more. Right now we have two companies on the fertilizer front-Government of India undertakings. One is the FCI and the other is the National Fertilizers Ltd. The expenditure on the Central offices of both the companies comes to Rs. 240 lakhs— Rs. 178 lakhs in the case of the first company and Rs. 60 lakhs in the case of the second. Now I can assure him that our new dispension will not account for more than Rs. 240 lakhs. I am not talking of marginal adjustment on account of rise in cost of stationery or change in the salary structure or the rise in D.A., etc., but in terms of the total number of men needed, we do not need more men. We have enough on hand to distribute evenly and make them more rationalised.

Then he said that we have perhaps taken the step in a hurry. The matter had been under consideration since 1972. Unfortunately, it had been delayed too long. All that I did was to take out these cases, dig out these cases which were lying uncared and unaccounted for. As I said the other day in the Lower House while my

Demands were on, a 10-per cent increase in efficiency will bring down the price of fertilizer, i.e. the price will come down by Rs. 100 per tonne of nitrogen. Unfortunately, nothing has been done. The sleepages and so many other things have happend. This monolithic structure which had started with an authorised capital of Rs. 75 crores went over in a galloping way and, Sir, the situation is that right now the authorised capital is Rs. 800 crores

The new plants are on. Therefore, my trouble is that I for one cannot say that merely because some trade union has done something and there are trade unions which have already supported this—I am committing my reply to the question raised by the hon. Member; nobody need be upset about it-they are not capable of lobbying and I want to warn that the top bosses in the FCI are trying to lobby, but Government will not tolerate any type of lobbying on this question.

MR. DEPUTY CHAIRMAN: Question Hour is over. Short Notice Ouestion No. 1.

SHRI JAGDISH JOSHI: There is one point that I want to raise. It is a point of

MR. DEPUTY CHAIRMAN: Short Notice Question No. 1. Shri Prakash Veer Shastri.

SHRI JAGDISH JOSHI: I will raise it after the Short Notice Question.

SHORT NOTICE QUESTION AND ANSWER

तिब्बिया कालेज दिल्ली के छात्रों दारा घरना

- श्री प्रकाशवीर शास्त्री क्या मंत्री
 - क्या यह सच है कि तिब्बिया